### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO.378 TO BE ANSWERED ON 12.12.2018

#### REDEVELOPMENT OF RAILWAY STATIONS UNDER PPP MODE

#### **378. SHRI RAVINDRA KUMAR PANDEY:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has redeveloped various railway stations across the country in a phased manner under the PPP mode;
- (b) if so, the details thereof, including the names of railway stations redeveloped during each of the last two years;
- (c) the response received from private players in this regard, so far; and
- (d) the timeline finalized for the purpose?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN)

(a) to (d): A Statement is laid on the Table of the House.

\*\*\*\*\*

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 378 BY SHRI RAVINDRA KUMAR PANDEY TO BE ANSWERED IN LOK SABHA ON 12.12.2018 REGARDING REDEVELOPMENT OF RAILWAY STATIONS UNDER PPP MODE

(a) & (b): Yes, Madam. Railways have planned for redevelopment of major railway stations by making Indian Railway Stations Development Corporation Limited (IRSDC) as Nodal Agency, through simplified procedures and with longer lease tenures. Most of the stations are planned for redevelopment under PPP mode in a phased manner.

At present, work has commenced at Gandhinagar and Habibganj stations. Agencies have been finalized for Gomtinagar and Charbagh (Lucknow) stations. Bids for Jammu Tawi, Kozhikode, Tirupati, Anand Vihar, Bijwasan and Chandigarh have been received, which are presently under evaluation. Bids have been invited for Surat and Puducherry stations.

(c)& (d): Bids were invited by Zonal Railways for redevelopment of 23 stations. However, the response was not so encouraging. During various interactions with developers, investors and other stakeholders, various issues including longer lease period for commercially developed assets, multiple sub leasing, no restrictions on usage, guaranteed time bound approval by Railways' functionaries and simplified bid procedures were repeatedly raised. Based on the feedback received, Ministry of Railways has formulated revised schemes for station redevelopment on fast track.

Union Cabinet has approved Railways' proposal for redevelopment of railway stations by Indian Railway Stations Development Corporation Limited (IRSDC) as Nodal Agency, through simplified procedures and for longer lease tenure. Accordingly, necessary action has been initiated for redevelopment of important railway stations all over India, by commercial utilization of sparable railway land and air-space in and around stations.

Station redevelopment projects are first of its kind and complex in nature and require detailed techno-financial feasibility studies and statutory clearances from local bodies etc. Therefore, no time-frame can be indicated at this stage.

\*\*\*\*